

Aluminium Plant, the percentage progress made in respect of Engineering, Ordering, Tendering, Manufacturing and Delivery and Construction is 75.0, 75.2, 78.7, 15.0 and 33.8.

**Production Capacity of Visakhapatnam Steel Plant**

562. SHRI K.A. SWAMI :  
SHRI P. RAJAGOPAL NAIDU:

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether production capacity of Visakhapatnam Steel Plant and consequently its size are likely to be reduced ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) No, Sir.

(b) Does not arise.

**साम्प्रदायिक दंगे**

563. श्री जयपाल सिंह कश्यप :

श्री अशफाक हुसैन :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1984 के दौरान देश में कितने साम्प्रदायिक दंगे हुए और उनका राज्यवार व्यौरा क्या है ;

(ख) इन दंगों में कुल कितने व्यक्ति मारे गए, घायल हुए और गिरफ्तार किए गए कुल कितने मूल्य की सम्पत्ति नष्ट हुई ; और

(ग) भविष्य में ऐसे दंगों की रोकथाम

करने के लिए सरकार द्वारा क्या कार्यवाही करने का विचार है ?

गृह मंत्रालय में राज्य मंत्री (श्रीमती राम दुलारी सिन्हा) : (क) चालू वर्ष के दौरान महाराष्ट्र (बम्बई, भिवंडी, थाणे) कर्नाटक (बंगलौर, धारवाड़, हुबली) और पश्चिम बंगाल (किड्डेपूर) में साम्प्रदायिक दंगे हुए ।

(ख) राज्य सरकारों की सूचना के अनुसार इन दंगों में 302 व्यक्ति मारे गए, 1052 घायल हुए, 13003 व्यक्तियों को गिरफ्तार किया गया और लगभग 826.23 लाख रु० की सम्पत्ति की हानि हुई ।

(ग) शांति और साम्प्रदायिक सौहार्द बनाए रखने की आवश्यकता के लिए राज्य सरकारों पर बार-बार जोर देकर कहा गया है । प्रशासनिक और आसूचना तंत्र सुप्रबन्धी तंत्र बनाने और समाज-विरोधी तत्वों को गिरफ्तार करने, शस्त्र और गोला बारूद को तलाश करने और जब्त करने और साम्प्रदायिकता को भड़काने वाले तत्वों के विरुद्ध कार्यवाही करने जैसे उपायों के लिए उनको सुझाव दिये गये हैं । कुछ राज्यों को यह सुझाव भी दिया गया है कि वे साम्प्रदायिक रूप से संवेदनशील क्षेत्रों में साम्प्रदायिक घटनाओं के कारणों का गहन अध्ययन करें । जब भी केन्द्रीय बलों के लिए अनुरोध किया जाता है तो वे राज्यों को उपलब्ध कराए जाते हैं ।

**Non-Functioning of Nuclear Reactor at Bhabha Atomic Research Centre**

564. SHRI JAIPAL SINGH KASHYAP : Will the PRIME MINISTER be pleased to state :

(a) whether the nuclear reactor at Bhabha Atomic Research Centre has not been functioning well for quite sometime; and

(b) if so, the details thereof and reasons for its not functioning well and the steps taken by Government in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) Does not arise.

**Inquiry into Police Firing on Demonstrators Outside Bangladesh High Commission in South Delhi**

565. SHRI JAIPAL SINGH KASHYAP :  
SHRI RAJNATH SONKAR SHASTRI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some persons were killed when police opened fire on the demonstrators outside Bangladesh High Commission in South Delhi recently ; and

(b) if so, the details thereof and the result of the inquiry, if any, conducted by Government into the circumstances leading to firing by the police and the action taken by Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) Two persons were killed in this incident.

(b) About 250 workers of the Vishwa Hindu Parishad had demonstrated before the Bangladesh High Commission located at Ring Road, Lajpat Nagar on 26-5-1984.

The demonstrators shouted provocative slogans and set on fire an effigy of the Bangladesh President. They then tried to gate-crash into the premises. The assembly was declared unlawful and when they did not disperse the demonstrators were pushed back. The demonstrators started hurling stones at the High Commission Building and made another attempt to enter the premises. 12 Police personnel including A.C.P., Lajpat Nagar, received injuries. In these circumstances, the Police had no other option, but to open fire. A case under Sections 147 / 148/149:186/332/353/307/506/452/511/427 IPC has been registered at the Police Station, Lajpat Nagar, and investigation is in progress.

**Appointment of District/State Level Committees to Coordinate Activities of Scheduled Castes Development**

566. SHRI BHAUSAHES THORAT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Central Government have a plan to appoint district level committees and State level committees to coordinate activities of Scheduled Caste Development;

(b) the guidelines issued to the States in this behalf; and

(c) whether the Central Government are thinking to have a special legislation regarding the implementation of special component plan in the Country ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) and (b) For the successful implementation of Special Component Plan it is the responsibility of the Administrative machinery in each sector, at State, District and Block levels, to ensure satisfactory implementation of the schemes which are included in the Special Component Plan in each Sector, with a view to give a particular focus on the Special Component Plan, Committees to review imple-